NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/9/(IB)/2017

NAME OF THE PETITIONER(S)

: CONSOLIDATED CONSTRUCTIONS CONSORTIUM LTD

NAME OF THE RESPONDENT(S)

: HINDUJA FOUNDARIES LIMITED

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. Am . svidheran

Countrel for Despondent

ORDER

The petitioner is absent. Counsel for respondent is present. Registry is directed to issue notice to the petitioner. Put up on 21.06.2017 at 02.30 P.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)

PAM